

Securities Appellate Tribunal

IN THE COURT OF/CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER

CIVIL CAUSE LIST OF DATE :22/04/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|---|--|--------------------------------|---|--|
| <u>MENTION- COURTCODE-MENTION2104-AT11.00AM-11.05 AM</u> | | | | |
| <u>258-ADM-DISPOSAL-COURTCODE-MVLCIS-11.05 AM</u> | | | | |
| 1 | SEBI Appeal | 157/2015 | M/s. MVL Limited and Ors. Vs. SEBI and Anr. | P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi |
| | Sub Matter : | Misc. Application/0000343/2021 | | |
| | Sub Matter : | Misc. Application/0000067/2021 | | |
| | Sub Matter : | Misc. Application/0000073/2021 | | |
| | Sub Matter : | Misc. Application/0000230/2015 | | |
| | Sub Matter : | Misc. Application/0000081/2021 | | |
| | SEBI Appeal | 158/2015 | Uma Upadhyay and Ors. Vs. SEBI and Anr. | S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co. |
| | Sub Matter : | Misc. Application/0000045/2020 | | |
| | Sub Matter : | Misc. Application/0000333/2015 | | |
| | Misc. Application | 230/2015 | MVL LTD. AND OTHERS Vs. SEBI | |
| | (Main Matter Number :SEBI Appeal/0000157/2015) | | | |
| | Misc. Application | 333/2015 | UMA UPADHYAY Vs. SEBI | |
| | (Main Matter Number :SEBI Appeal/0000158/2015) | | | |
| | Misc. Application | 45/2020 | UMA UPADHYAY Vs. SEBI | |
| | (Main Matter Number :SEBI Appeal/0000158/2015) | | | |
| | Misc. Application | 581/2020 | VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI | |
| | (Main Matter Number :SEBI Appeal/0000021/2021) | | | |

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| | Misc. Application | 582/2020 | VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2021) | |
| | SEBI Appeal | 21/2021 | Vijay Kumar Sood Vs. SEBI | Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate |
| | Sub Matter : | Misc. Application/0000581/2020 | | |
| | SEBI Appeal | 22/2021 | Vijay Kumar Sood Vs. SEBI | Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate |
| | Sub Matter : | Misc. Application/0000582/2020 | | |
| | Misc. Application | 67/2021 | V. K. KHURANA Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015) | |
| | Misc. Application | 73/2021 | VINOD KUMAR MALIK Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015) | |
| | Misc. Application | 81/2021 | Kalpna Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr. (Main Matter Number :SEBI Appeal/0000157/2015) | Adv. Akash Menon and Sukanya Banerjee |
| | Misc. Application | 343/2021 | MVL LTD. AND OTHERS Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015) | |
| <u>288-ADM DISPOSAL-COURTCODE-PRICERISEWTM-11.06 A.M.</u> | | | | |
| 2 | SEBI Appeal | 5/2020 | Maheshwari Financial Services Limited Vs. SEBI | Alliance Law K. ASHAR AND CO. |

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| | Misc. Application | 31/2020 | Maheshwari Financial Services Pvt. Ltd. Vs. SEBI | ALLIANCE LAW K. ASHAR AND CO. |
| (Main Matter Number :SEBI Appeal/0000094/2020) | | | | |
| | SEBI Appeal | 94/2020 | MAHESHWARI FINANCIAL SERVICES PVT. LTD. Vs. SEBI | Alliance Law K. ASHAR AND CO. |
| Sub Matter : Misc. Application/0000031/2020 | | | | |

515-DISPOSAL-CODE-INFORMATIONBROCHURE-AT-11.07AM

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| 3 | IRDA-MISCAPPLICATION | 9/2021 | SALASAR SERVICES INSURANCE BROKERS LTD-INTERIM REL Vs. IRDA | Mr.Dhiraj Mhetre |
| (Main Matter Number :IRDA Appeal/0000007/2021) | | | | |
| | IRDA Appeal | 7/2021 | SALASAR SERVICES INSURANCE BROKERS PVT. LTD. Vs. IRDA | Mr.Dhiraj Mhetre |
| Sub Matter : IRDA-MISAPPLICATION/0000009/2021 | | | | |
| Sub Matter(Disposed) : IRDA-MISAPPLICATION/0000008/2021 | | | | |

402-ADMDISPOSAL-CODE-INSIDERINDIABULLS-AT11.08A.M.

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| 4 | SEBI Appeal | 476/2021 | INDIABULLS VENTURES LTD.and ANR. Vs. SEBI | PARINAM LAW ASSOCIATES |
| | Misc. Application | 843/2021 | Indiabulls Venture Ltd.and Anr Vs. SEBI | Parinam Law Associats |

557-DISPOSAL-COURTCODE-CLIENTSRESTRAINED-11.09AM

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| 5 | SEBI Appeal | 639/2021 | SIC STOCKS AND SERVICES PVT. LTD. Vs. SEBI | Prakash Shah and Associates |
| Sub Matter(Disposed) : Misc. Application/0001177/2021 | | | | |

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Sub Matter(Disposed) : Misc. Application/0001178/2021

43-ADMDISPOSAL-COURTCODE-JAISUKHWTM-AT11.10A.M.

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| 6 | SEBI Appeal | 723/2021 | Prakash Kumar Jajodia | R V Legal |
| | | | Vs. | |
| | | | SEBI | |

Sub Matter(Disposed) : Misc. Application/0001298/2021

Sub Matter(Disposed) : Misc. Application/0001299/2021

Sub Matter(Disposed) : Misc. Application/0001300/2021

689-DISPOSAL-COURTCODE-JOLLYPLASTIC-AT 11.11 A.M.

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| 7 | SEBI Appeal | 50/2022 | DHIREN DHARAMDAS AGRAWAL HUF | Lexkare Legal Pandey Advocate | Jyoti |
| | | | Vs. | | |
| | | | SEBI | | |

Sub Matter(Disposed) : Misc. Application/0001440/2021

Misc. Application /000285/2022 SEBI -Delay in filing Reply
VS
DHIREN DHARAMDAS
AGRAWAL HUF